GOVERNMENT OF INDIA TRIBAL AFFAIRS LOK SABHA

STARRED QUESTION NO:357 ANSWERED ON:18.04.2000 CONDITION OF TRIBAL COMMUNITIES RAMDAS ATHAWALE

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether despite various schemes being in existence, the condition of tribals continues to be bad;
- (b) whether the attention of the Government has been drawn to the news-item in this connection appearing in the `Jansatta` dated December 20, 1999;
- (c) the reaction of the Government thereto; and
- (d) the details of tribal welfare schemes launched by the Government during the last three years and as on date alongwith the achievements made thereunder?

Answer

MINISTER OF TRIBAL AFFAIRS

(SHRI JUAL ORAM)

- (a) No, Sir. With the implementation of various welfare schemes and programmes, there has been a progressive improvement in the social, educational and economic condition of the tribals in the country.
- (b) Yes, Sir.
- (c) It has been the constant endeavour of Government to ensure that the rights of the Scheduled Tribes as enshrined in the Constitution of India are safeguarded and they are protected from social injustice and all other forms of exploitation.
- (d) A new scheme of Development of Primitive Tribals was launched by Government during 1998-99. A statement showing the various schemes being implemented for the welfare of scheduled Tribes, the targets and achievements during the last three years under these schemes is laid on the Table of the House.

Statement referred to in reply to Part (d) of Lok Sabha Starred Question No. 357 for 18.2.2000.

Statement showing the names of various schemes and programmes for the welfare and development of Tribals implemented by the Ministry of Tribal Affairs along with financial and physical achievements

Fin. - (Rs. in crores)

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S. Name of the Scheme
                        ACHEEVEMENTS
        1997-98 1998-99 1999-2000
      Fin. Phy. Fin. Phy. Fin. Phy.
1. Special Central Assistance to Tribal 329.61 - 380.00
                                                          - 400.00
Sub-Plan.
2. Grants under article 275(1) of the 75.00
                                               - 75.00
                                                           - 100.00
Constitution.
3. Girls Hostels for STs.
                         3.77
                                   57 7.69
                                               60 3.93
4. Boys Hostels for STs.
                          3.53
                                  51 8.30
5. Ashram Schools in TSP areas. 4.67 12 9.39 17 5.32
6. Grant to Voluntary Organizations. 7.00
                                          113 11.24
                                                       191 15.00
                                                                      400
7 Research and Training
                         2.87
                                - 3.92
                                            - 1.78
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8. Investment in TRIFED 23.00 - 6.00 - 0.25 -

- 9. Price Support to TRIFED 1.00 4.00 2.97 10. Grant-in-aid to State Tribal Development 8.23 6.87 9.05 -Coop. Corps.
- 11. Educational Complex in Low Literacy 2.20 20 3.71 24 1.84 20 Pockets.
- Pockets.

 12. Vocational Training Centres. 3.45 70 4.71 75 3.75 75

 13. Village Grain Banks. 1.80 281 3.00 460 1.00
 14. Development Primitive Tribal Croups. - 4.94 6.63 -